

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:536
ANSWERED ON:26.02.2016
Disposal of Medical Waste
Pandey Shri Rajesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether many Government hospitals in the country are not equipped with proper disposal of medical waste;
- (b) if so, the details thereof;
- (c) whether the Government proposes for providing incinerators at Government hospitals in the country including district hospital at Khushinagar, Uttar Pradesh; and
- (d) if so, the details thereof?

Answer

ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)

(a) to (d): Since Health is a State subject, no such information is maintained Centrally. However, Central Pollution Control Board has informed that as per annual report information submitted for the year 2013 by State Pollution Control Boards, Pollution Control Committee as well as Director General Armed Forces Medical Services (DGAFMS), out of 1,68, 869 Health Care Facilities (HCFs), 22,245 HCFs are having captive treatment and disposal facilities. In addition, 198 Common Bio-waste Treatment Facilities (CBTFS) are operational in the country, which are providing treatment services to 1,31,837 HCFs. It is the responsibility of the concerned State Government/UT to provide necessary equipments to the Hospitals for treatment of Bio-Medical Waste as per Bio-Medical Waste (Management & Handling) Rules 1998, as amended from time to time.

As far as three Central Government Hospitals viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and Associated Hospitals are concerned, the disposal of medical waste is done as per Bio-Medical Waste (Management & Handling) Rules 1998, as amended from time to time. These Hospitals are treating their waste through Bio-Medical Waste Treatment Facilities approved by Delhi Pollution Control Committee.
